

GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF HIGHER EDUCATION

**LOK SABHA**

UNSTARRED QUESTION NO. 960  
TO BE ANSWERED ON 17.12.2018

**Visva Bharati University**

960. DR. ANUPAM HAZRA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the status of High Court cases and the applicants service instituted by dismissed employee of the Visva Bharati;

(b) whether any dismissed employee of Central University has been reappointed by any institution of the Central University and if so, the details thereof;

(c) whether there is any Maximum limit of expenditure relating to an enquiry against employee of Central University of Visva Bharati in case of exceeding the limit of expenditure;

(d) if so, whether there is any procedure for penal action against the authority/employee; and

(e) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT**

**(DR. SATYA PAL SINGH)**

(a): As informed by the Visva-Bharati, there is no pending High Court case in respect of any dismissed employee of Visva-Bharati as on date.

(b): The employees of the Central Universities are subject to administrative control of the Universities concerned and the Universities are competent to dismiss its employees for the breach of duty or any offence committed in relation to the duties assigned to them. Similarly, the Central Universities are also competent to re-instate the dismissed employee as a result of appeal, revision or review depending upon the merit of the case. The Government, therefore, does not maintain data in this regard centrally.

(c) to (e): As informed by the University, the maximum range of rate per case relating to an enquiry is Rs. 75,000/-. In 2016, the then VC of Visva-Bharati was dismissed with the approval of the President of India in his capacity as the Visitor of the University on the basis of certain proven charges which include payment to an Enquiry Officer in excess of the prescribed limit.

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